

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, the 26th March, 2018**

Regarding Scam occurred in Banur Canal Project

159. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Chief Minister be pleased to state that:-

- (a) whether it is a fact that an enquiry pertaining to the scam occurred in Banur Canal Project has been done by the Vigilance Department; if so, a copy of enquiry report to be provided;
- (b) whether it is a fact that during the investigation mentioned in part (a) above an excess amount of Rs 100/- crore has been withdrawn by the concerned contractor from his own bank accounts;
- (c) if the reply to part (b) above be in the affirmative the vigilance officers responsible for the same together with the action being taken by the state government against the said officer?

Embezzlement in Scholarship disbursed Among the S.C/ B.C. Students

160. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Welfare Minister be pleased to state that:-

- (a) whether it is a fact that an embezzlement of 54 crore in scholarship disbursed among the students belonging to Scheduled Caste and Backward Class during Akali-BJP Govt. from 2011-12 to 2016-17, has come to the light,
- (b) if the reply to part (a) above be in the affirmative whether any legal/Departmental action has been taken against the Heads and concerned officers of said institutions by the state government involved in said embezzlement;
- (c) the names of institutions of making embezzlement mentioned in part (a) above and whether concerned competent authority has been approached to cancel the recognition of said institutes ?

The details of Bungalows and Rest Houses of the Canal Department in the Punjab State

161. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Chief Minister be pleased to state:-

- (a) the details of Bungalows and Rest Houses of Canal department in the Punjab State;
- (b) year-wise and Bungalows/Rest Houses wise amount incurred from 01.01.2012 to till date by State Government for the repair and maintenance of the Bungalows and Rest Houses mentioned in part(a) above;
- (c) whether it is a fact almost all the Bungalows and Rest Houses mentioned in part (a) above are getting ruined at present; if so, the efforts being made by the State Government for the maintenance of the same?

Scam relating to land sale at Nagar Panchayat Bhikhi, District Mansa

162. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Local Government Minister be pleased to state:-

- (a) whether it is fact that the land of crores of rupees has been sold at throw away prices by the Nagar Panchayat Bhikhi; District Mansa contrary to the rules in the year of 2015;
- (b) if the reply to part (a) above be in the affirmative, the names of the officers/officials involved in the scam along with the action taken by the State Government against them;
- (c) the efforts being made by the State Government to reclaim the said land of Nagar Panchayat?

Chandigarh
The 23rd March, 2018

C. Singh 24/3/18
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.